

ITEM NO.1501

Court 11 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 368-369/2022

MADHUKAR & ORS.

Appellant(s)

VERSUS

VIDARBHA IRRIGATION DEVELOPMENT CORPORATION & ORS. Respondent(s)

Date : 31-01-2022 These appeals were called on for pronouncement of Judgment today.

For Appellant(s) Mr. Amol Nirmalkumar Suryawanshi, AOR

For Respondent(s) Mr. Uday B. Dube, AOR

Mr. Kunal Cheema, Adv.

Mr. Rahul Chitnis, Adv.

Mr. Sachin Patil, AOR

Mr. Aaditya A. Pande, Adv.

Mr. Geo Joseph, Adv.

Ms. Shwetal Shepal, Adv.

Hon'ble Mr. Justice Hemant Gupta pronounced the non-reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeals are allowed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER

(Signed non-reportable Judgment is placed on the file)